

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 31 & 32 of 2010

Dated :26th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Western Electricity Supply Company of Orissa Ltd.Appellant(s)

Versus

Orissa Electricity Regulatory Commission and Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan &
Mr. Hasan Mutaza

Counsel for the Respondent(s) : Mr. R.K. Mehta, Mr. Antaryami
Upadhayay for R-2.
Mr. Rutwik Panda for OERC.

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **24.08.2011**. In the
meantime, the learned counsel for the Appellant is directed to file
the Written Submissions after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam
Chairperson

Ts/Ks